

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 574/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2017

NAME OF THE PARTIES: M/s. Ceva Freight (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Sunila Chavan /b. Chandrakant Mhadeshwar	Adv. for Applicant	

Common Order

CSA 573/230-232/NCLT/MB/MAH/2017

CSA 574/230-232/NCLT/MB/MAH/2017

At request of the Respondent Counsel, list this matter on 29.6.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)